



\$~12

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 150/2022

JT. COMMISSIONER FOR INCOME TAX CENTRAL RANGE-S

.....Appellant

Through: Mr. Siddhartha Sinha, SSC, Ms. Anuja Pethia, Ms. Dachita Shahi, JSCs.

versus

SHRI JATINDER MEHRA

.....Respondent

Through: Mr. Ajay Vohra, Sr. Adv., Ms. Sayaree Basu Mallik and Ms. Bedotroyi Gupti, Advs.

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

HON'BLE MR. JUSTICE VINOD KUMAR

ORDER

05.08.2025

%

At the request of the counsel for the appellant, renotify on 27.08.2025.

V. KAMESWAR RAO, J

VINOD KUMAR, J

AUGUST 05, 2025

SS